

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.317/1993

of The)

T.M.A. PAI FOUNDATION & ORS.

Petitioner (s)

VERSUS

STATE OF KARNATAKA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission)
(With Office Report)
With

C.A.No.10766/1983,W.P(C)No.132/2002,W.P(C)No.181/1999,W.P(C)No.199/1999,
W.P(C)No.23/1999,T.C.(C)No.26/1990,W.P(C)No.279/1999,W.P(C)No.284/1993,
W.P(C)No.294/1999,W.P(C)No.295/1994,T.C.(C)No.3-4/2003,C.A.No.3179/1979,
C.A.No.3180/1979,C.A.No.3181/1979,C.A.No.3182/1979,W.P(C)No.328/1998,
W.P(C)No.343/1993,W.P(C)No.350/1993,W.P(C)No.35/1999,W.P(C)No.355/1993,
W.P(C)No.356/1998,W.P(C)No.357/1998,W.P(C)No.364/1996,W.P(C)No.373/1999,
W.P(C)No.392/1993,W.P(C)No.399/1993,W.P(C)No.407/1993,W.P(C)No.417/1993,
W.P(C)No.435/1996,W.P(C)No.444/1993,W.P(C)No.447/1995,W.P(C)No.447/1997,
W.P(C)No.454/1997,W.P(C)No.456/1997,W.P(C)No.469/1993,W.P(C)No.479/1993,
W.P(C)No.484/1993,W.P(C)No.487/1999,W.P(C)No.523/1993,W.P(C)No.525/1993,
W.P(C)No.531/1993,W.P(C)No.555/1993,W.P(C)No.571/1993,W.P(C)No.596/1993,
W.P(C)No.597/1993,W.P(C)No.603/1993,W.P(C)No.610/1993,W.P(C)No.626/1993,
W.P(C)No.627/1993,W.P(C)No.628/1993,W.P(C)No.629/1993,W.P(C)No.663/1993,
C.A.No.687/1976,W.P(C)No.702/1993,W.P(C)No.737/1993,W.P(C)No.738/1993,
W.P(C)No.746/1993,W.P(C)No.747/1993,W.P(C)No.764/1994,C.A.No.7647/2002,
C.A.No.7648/2002,C.A.No.7663-7664/2002,C.A.No.7666/2002,C.A.No.7668/2002,
C.A.No.7669/2002,C.A.No.7671/2002,C.A.No.7673/2002,C.A.No.7677-7684/2002,
C.A.No.7686/2002,C.A.No.7689/2002,C.A.No.7691/2002,C.A.No.7692/2002,
W.P.(C).../1994

Date : 18/06/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

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For Respondent (s)

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Mr. Ajay K. Agrawal.,Adv.
Mr. Bimal Roy Jad,Adv.
Mr. T.V. Ratnam,Adv.
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Mr. K. Janjani,Adv.

UPON hearing counsel the Court made the following
O R D E R